

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/13/IB/2017

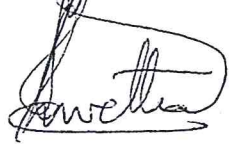
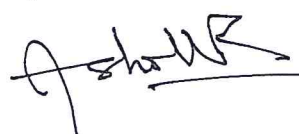
PETITION NUMBER : CA/2(IB)/CB/2017

NAME OF PETITIONER(S) : CAPEGEMINI TECHNOLOGY SERVICES INDIA LTD

NAME OF THE RESPONDENTS (S) : REAL VALUE PROMOTERS PVT LTD

UNDER SECTION : Rule 6 of IBC Rules r/w Sec (13) of Insolvency code 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	Shwetha Vasudevan for Mr. TK Bhaskar	Counsel for the Applicant	
2.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel For Respondent	

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to make compliance with the order dated 22.09.2017. Put up on **03.11.2017** at **10.30 A.M.**

SD
MEMBER (TECHNICAL)
ghk

SD
MEMBER (JUDICIAL)